

action and for providing redressal to the complainants. The public sector banks as at the end of June, 1988, have provided a total assistance of Rs.690.65 crores through 13.78 lakh accounts under new 20-point programme in the State of Madhya Pradesh. The share of SC/ST was nearly 23% in the State of Madhya Pradesh under new 20-Point Programme against all India a percentage of 18.5 for the corresponding period.

[English]

### **Irregular Running of Kerala Express**

2124. SHRI GEORGE JOSEPH MUNDACKAL: Will the Minister of RAILWAYS be pleased to state;

(a) the punctuality percentage of super fast Kerala Express Trains during the last three months; and

(b) the steps taken for prompt running of the trains?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) 31.3%

(b) The punctuality will improve soon as the large scale electrification works on the North-South route are completed.

### **Scrutiny and Audit of Peerless by Reserve Bank of India**

2125. KUMARI MAMATA BANERJEE: Will the Minister of FINANCE be pleased to state;

(a) whether sometime back the Reserve Bank of India carried out a special scrutiny and audit of the activities of the Peerless General Finance and Investment Company;

(b) if so, whether the audit was simulta-

neously conducted in a number of regional and branch offices of the Company; and

(c) whether on the basis of special scrutiny and audit the Reserve Bank of India has finalised any report and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India has reported that it has carried out an inspection of Peerless General Finance and Investment Company Ltd. under section 45N of the Reserve Bank of India Act, 1934 at the Head Office of the Peerless General Finance and Investment Company at Calcutta. Four Regional Offices of the Company located at Calcutta, Bombay, New Delhi and Madras and a few branches were also inspected.

(c) Reserve Bank of India has also reported that it has called for the comments of M/s Peerless General Finance and Investment Company Ltd. on its findings. The Reserve Bank of India will take a final view on receipt of comments from the Company.

### **Construction of Big Dams**

2126. SHRI HARIHAR SOREN: Will the Minister of WATER RESOURCES be pleased to state;

(a) the number of big dams constructed so far in the country;

(b) the length and the capacity of those dams; and

(c) the dams under construction in the country which are either expected to be completed by the end of the Seventh Five Year Plan or will be in the advanced stage of completion?